

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

CP-1484/441/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **SEABRIDGE MARITIME AGENCIES PVT. LTD.**

SECTIONS OF THE COMPANIES ACT : SECTIONS 441 OF THE COMPANIES  
ACT, 2013.

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ORDER

35. CP-1484/441/MB/2018

At request, list this matter on 14.8.2018.

SD/-

RAVIKUMAR DURASAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)